

CENTRAL ADMINISTRATIVE TRIBUNAL

CALCUTTA BENCH

T.A. No.24 of 1997

(CO No.5109-W/86)

Present: Hon'ble Dr. B.C. Sarma, Administrative Member

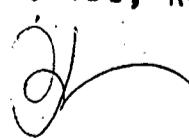
Hon'ble Mr. D. Purakayastha, Judicial Member

1. Sri Nihar Ranjan Rey, son of
late Jagat Bandhu Rey,
G No. 169, R-3 Market, Chittaranjan,
2. Sri Dilip Kumar Das, son of
Sri Mahadev Chandra Das,
G. No. 168, R-3 Market, Chittaranjan.

2.



3. Sri Pravash Chandra Das Gupta,
Son of late Madhusudan Das Gupta,
G.No. 199, R-3 Market, Chittaranjan
4. Sri Ram Singh, son of
late Hari Singh,
G.No. 172, R-3 Market, Chittaranjan.
5. Sri Tarit Kumar Roy, son of
Sri Rarendra Nath Roy,
G. No. 230, R-3 Market, Chittaranjan.
6. Smt. Priya Bala Paul, wife of
Sri Birendra Chandra Paul,
G.No. 188, R-3 Market, Chittaranjan.
7. Smt. Ranu Mukherjee, wife of
late Hari Sadan Mukherjee,
G. No. 189, R-3, Market, Chittaranjan.
8. Sri Nitish Chandra Bhattacharjee,
son of late Satish Chandra Bhattacharjee
G.No. 185, R-3, Market, Chittaranjan.
9. Gagneswar Mandal, son of
late Kamali Mandal,
G.No. 186, R-3 Market, Chittaranjan.



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10. Sri Menaj Kumar Ghose, son of
late Gagosh Chandra Ghose,
G.No. 193, R-3 Market, Chittaranjan.
11. Sri Bhola Singh, son of
late Gabinda Singha,
G.No. 174, R-3 Market, Chittaranjan.
12. Sri Jitendra Nath Halder, son of
Sri Surendra Nath Halder,
G.No. 189, R-3 Market, Chittaranjan
13. Sri Shub Sankar Paul Choudhury, son of
Sri Rabindra Mohan Paul Choudhury.
G.No. 173, R-3 Market, Chittaranjan.
14. Sri Nikhil Chandra Sarkar, son of
late Nibaran Chandra Sarkar,
G.No. 135, R-3 Market, Chittaranjan.
15. Sri Manik Dutta, son of
Menaranjan Kumar Sutte,
G. No. 140, R-3 Market, Chittaranjan.
16. Sri Asit Chakraborty, son of
Sri Amal Chandra Chakraborty,
G.No. 195, R-3 Market, Chittaranjan.

:-  :-
17. Sri Manindra Chandra Saha, son of
late Chandra Kumar Saha,
G.No.192, R-3 Market, Chittaranjan,

..... PETITIONERS.

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-Versus-

1. Union of India, service through the
Secretary, Ministry of Railway, Rail
Bhawan, New Delhi.

2. General Manager, Chittaranjan Locomotive
Works, Chittaranjan, Dist. Burdwan.

3. Public Relation and Estate Officer,
Chittaranjan Locomotive Works, Chittaranjan
Dist. Burdwan.

4. Financial Adviser and Chief Account
Officer, Chittaranjan Locomotive Works,
Dist. Burdwan.

..... RESPONDENTS.

For the Applicant : None

For the Respondents: None

Heard on 18.12.1997

Date of order: 18.12.1997

Contd...6/-



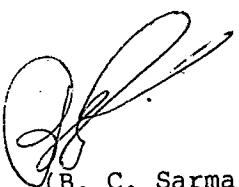
O R D E R

B.C. Sarma, AM

When the matter was called for the second time at 1255 pm none appears for the applicants. None of the applicants was also present in the Court. We find that after the transfer of the case to this Tribunal a notice was duly sent 5.8.97 by registered post to all concerned intimating the date of hearing. Despite that none appears for the applicants for the last three consecutive occasions. We are, therefore, satisfied that the applicants are no longer interested in prosecuting the case. The application is, therefore, dismissed for default. None appears for the respondents as well.


(D. Purkayastha)

MEMBER (J)


(B. C. Sarma)

MEMBER (A)